

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.103
C.P.(IB)/217(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Kadvani Forge Ltd

.....Applicant

V/s

Bhalara Cotton Pvt Ltd

.....Respondent

Order delivered on: 20/12/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)

Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Sumit Parikh, Advocate.

For the Respondent : Mr. Aalay Shah. Advocate.

ORDER

In spite of our directions, the corporate debtor did not file the reply. The matter to proceed without their reply.

Matter stands adjourned to 01.03.2023

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)